



भारतीय रिज़र्व बैंक / Reserve Bank of India
संपदा विभाग/ Estate Department
अहमदाबाद Ahmedabad

Sale of Bank's MG Hector Car through E-Auction, Ahmedabad

Auction Number: MSTC/VAD/Reserve Bank of India/1/ Near Gandhi Bridge, Ahmedabad/25-26/28035

Reserve Bank of India, Ahmedabad intends to sell its following vehicle on "as is where is basis" through E-auction:

| Sr. No. | Description of Car | Details |
|---------|---------------------------------|------------------------------|
| 1 | Company/Make | JSW MG Motor India Pvt Ltd |
| 2 | Model | Hector PE 1.5 CVT Sharp BSVI |
| 3 | Month and year of Manufacturing | 03/2021 |
| 4 | Month of Purchase | March 2021 |
| 5 | Version | Petrol |
| 6 | Registration Number | GJ01WW7662 |
| 7 | Colour of Car | Starry Black |
| 8 | Kilometer | 26414 |

Terms and Conditions:

1. Bidders are requested to inspect the car and get acquainted with the conditions etc. before bidding in the E-auction.
2. The participant can examine the vehicle stationed at Reserve Bank of India, Main office Building, Near Gandhi Bridge, Ahmedabad up to September 15, 2025 on Bank's working days (Monday to Friday) between 03.00 PM to 5.00 PM.
3. Live E-auction will be held on MSTC E-auction Portal on September 16, 2025 between 12:00 hrs to 17:00 hrs. The E-auction closing time will be automatically extended by 8 minutes every time the last H-1 Bid is received within 7 minutes of the predetermined or extended Closing Time. This process will continue till the last H-1 Bid remains unimproved for a minimum period of 8 (eight) minutes.
4. All expenses relating to transfer of ownership of the vehicle including RTO related taxes, charges for transport, insurance charges etc shall be borne by the successful bidder. No claim in respect of changes in any other taxes/ duties shall be entertained by the Bank.
5. Rate must be quoted exclusive of GST. GST rates as indicated in the e-auction catalogue are only indicative. Actual GST rates as applicable on the date of lifting shall be applicable. Bidders are required to satisfy themselves about GST rate through their own sources/means before bidding in this e-auction and any discrepancy should be

intimated to MSTC / RBI at least one working day prior to the e-auction. No complaint from any bidder thereafter, regarding any variation will be entertained after the e-auction goes on live floor. Non-payment of sale proceeds on the ground of any discrepancy of GST rate will be treated as default and action as deemed fit including but not limited to forfeiture of EMD/SD will be taken against the bidder.

6. Pre-bid Earnest Money Deposit (EMD) of ₹25,000/- should be paid on MSTC E-auction Portal before participating in this auction.

7. Car will be handed over to the successful bidder only after complete bid price is received by the Bank and when the bidder completes the registration formalities and gets the vehicle transferred from RTO in his/ her / organization name.

8. The Bank reserves the right to accept or reject any or all bids without assigning any reasons therefor.

9. The bidder who purchases the vehicle has to get the said vehicle registered in his or her name from the concerned Registration Authority within one month from the purchase of vehicle. The successful bidder has also to bear all the expenses in connection with registration of vehicle in his or her name, removal of vehicle from Bank's Premises, Road Tax, insurance, fitness, Pollution Certificate etc.

10. In case the value of the said motor vehicle exceeding ₹10,00,000/-, the buyer shall be liable to pay Tax Collected at Source (TCS) at the rate of 1%.

11. The possession of the vehicle will be kept by the Bank till the successful bidder get the ownership changed in his/ her/organization's name.

12. Bank reserves the right to reject any or all the quotations without assigning any reasons whatsoever.

Regional Director
Gujarat